

**SPECIAL BENCH**

**O-139**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/593(KB)2020

**Present: Hon'ble Member(J), Shri Rajasekhar V.K.**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> February, 2021, 10:30 A.M**

Name of the Company	ACHAL COMMERCIAL PRIVATE LIMITED AND ANR.		
Under Section	Sec. 230-232 - Second Motion		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

1. Mr. Mr. Pallav Samajdar, Advocate ] For the petitioners
1. Mr. Hari Hara Sahoo, Joint Director ] For the RD(ER), MCA

**ORDER**

1. Due to cable fault, the court could not function through videoconferencing mode until 5.20 PM today.
2. Ld. Counsel for the petitioners is present. Mr. Hari Hara Sahoo, Joint Director from the Office of the RD(ER), MCA representing the Central Government is present.
2. At the request of the Ld. Counsel for the petitioners, time is granted to file rejoinder to the report of the RD(ER), MCA, Kolkata.
2. List this matter on 24/03/2021.

**Rajasekhar V.K.  
Member (Judicial)**